

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI  
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 878**

ANSWERED ON 28.07.2025

**SHONGTONG-KARCHAM HYDROELECTRIC PROJECT PHASE-2, H.P.**

878 #. MS. INDU BALA GOSWAMI

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the total area of land that will be used for Shongtong-Karcham Hydroelectric Project Phase-2 in District Kinnaur, in the State of Himachal Pradesh;
- (b) whether the approval has been granted by the Ministry of Environment, Forest and Climate Change under Forest Conservation Act-2; and
- (c) the quantity of electricity in megawatts to be produced by the said hydroelectric project?

**ANSWER**

**THE MINISTER OF STATE FOR JAL SHAKTI**

(SHRI RAJ BHUSHAN CHOUDHARY)

- (a) The total land utilized for construction of ShongtongKarcham Hydroelectric Project is 78.8443 Ha.
- (b) MoEF&CC clearance for diversion of 70.8737 ha of forest land for ShongtongKarcham Hydroelectric Project was accorded in two phases. In the 1st Phase 63.5015 ha of Forest land was diverted with approval from MoEF&CC on 14.11.2012. In the 2nd phase MoEF& CC clearance for forest land of 7.3722 ha was accorded on 29.07.2024 under section-2 of the Forest Conservation Act.
- (c) Total estimated electricity generation from the project is 450 MW.

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